

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015
APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 292 OF 2016

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Gupta
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Gupta
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Gupta
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 292 OF 2016

M/s Utkal Alumina International Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **17.09.2019.**

(Ravindra Kumar Verma)
Technical Member
ts/pk

(Justice Manjula Chellur)
Chairperson